

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

CA 292/2022 CA 482/2022 In CP 293/MB/2021

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.10.2023

NAME OF THE PARTIES: UNION OF INDIA V/s CENTURY
APPLIANCES LIMITED

Section 241-242 of the Companies Act, 2013

ORDER

1. Mr. Aniruth Purusothaman, Advocate appeared for the Applicant
2. Mr. Aditya Sikka, Learned Counsel a/w Ms. Vasudha Vijaysheel, Advocate appeared for the Union of India
3. List this matter along with all IAs' on **09.11.2023** for virtual hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna